

# **NOTICE**

As directed, kindly take notice that Hon'ble Mr. Justice Rajesh Kumar Verma will take up the following case today i.e. on 30<sup>th</sup> April, 2026 at 12:00 Noon in Court No. 309 (Cent. Building).

## **FOR ADMISSION**

1. CR. MISC./20399/2026      2 RAHUL KUMAR @ RAHUL YADAV BRIJMOHAN DAS      SHAIENDRA KUMAR SINGH  
318(4),338,336(3) R.BAIL-1      VS THE STATE OF BIHAR      AKHILESH KUMAR PANDEY

**Patna High Court  
Dated, 30<sup>th</sup> April, 2026**

**By order of Hon'ble Court**

**Sd/-**

**(Pranaw Shankar)  
Joint Registrar (List)**

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